

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CA (CAA) No. 18/Chd/HP/2017

UNDER SECTIONS 230 & 232 OF
THE COMPANIES ACT, 2013.

IN THE MATTER OF SCHEME OF AMALGAMATION OF:

HPL PROJECTS PORTFOLIO PVT LTD

ANDTRANSFEROR/ APPLICANT COMPANY NO. 1

AMEREX INDIA PVT LTD

ANDTRANSFEROR/ APPLICANT COMPANY NO. 2

LK HPL PVT LTD

WITHTRANSFEROR/ APPLICANT COMPANY NO. 3

HPL INDIA LTD

.....TRANSFeree/ APPLICANT COMPANY NO. 4

Present: - Mr. Rajiv K. Goel, Advocate for applicant-companies.

Arguments heard. Reserved.

Sd/-
(Chief Justice M.M. Kumar)
President, NCLT
Camp at Chandigarh

Sd/-
(Justice R.P. Nagrath)
Member (Judicial)

November 30, 2017

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